



2026:AHC-LKO:12688-DB

**HIGH COURT OF JUDICATURE AT ALLAHABAD
LUCKNOW**

CIVIL MISC REVIEW APPLICATION DEFECTIVE No. - 26 of 2026

State of U.P. through its Principal Secretary,
Revenue Department. Lucknow and 3 others

.....Applicant(s)

Versus

Deependra Prakash Tiwari

.....Opposite
Party(s)

Counsel for Applicant(s)	:	Nishant Shukla (A.C.S.C.)
Counsel for Opposite Party(s)	:	Ramakant Dixit

Chief Justice's Court

**HON'BLE ARUN BHANSALI, CHIEF JUSTICE
HON'BLE JASPREET SINGH, J.**

1. The review petition is barred by 276 days.
2. An application seeking condonation of delay (C.M.A. 1 of 2026) in filing the review petition, has been filed.
3. For the reasons indicated in the application, supported by affidavit, the same is allowed. The delay in filing the review petition is condoned.
4. This review petition has been filed by the appellants-petitioners in relation to order dated 20.03.2025 passed in Special Appeal Defective No. 121 of 2025: State of U.P. and 3 others Vs. Deependra Prakash Tiwari, whereby the special appeal was dismissed as squarely covered by a decision of this Court in **State of U.P. and 3 others Vs. Jag Prasad Chaubey**: Special Appeal No. 191 of 2024, decided on 06.09.2024.
5. Learned counsel for the respondent, at the outset, points out that identical review petitions pertaining to similar orders have been dismissed by a Coordinate Bench of this Court, being **State of U.P. and 3 others Vs. Rajendra Bahadur Singh and 4 others**: C.M. Review Application Defective No. 154 of 2025, decided on 31.10.2025, and **State of U.P. and 3 others Vs. Uma Shankar Singh**: C.M. Review Application Defective No. 148 of 2025, decided on 12.12.2025 and therefore, the present review

petition, which is identical in nature, also deserves to be dismissed.

6. Counsel for the petitioners is not in a position to dispute that the issue as raised in the present review petition is similar to that in the case of **Rajendra Bahadur Singh** (supra) and **Uma Shankar Singh** (supra).

7. The review petition is therefore, **dismissed**.

(Jaspreet Singh, J) (Arun Bhansali, CJ)

February 18, 2026

Harshita/AHA